

Catering facilities for the Hon'ble Members of Parliament, Media Person, and Officers/Staff in the Parliament House Complex

The Hon'ble Members are informed that the Catering facilities in the MP Dining Room, MP Guest Dining Room, and Media Pantry in the existing Parliament House will be available upto 19 September, 2023 (forenoon).

Thereafter, the Catering facilities will be available at the following locations in the Parliament House of India (new building of Parliament):

Lounge 1 (Sangam 1) Upper Ground Floor	For Members of Parliament & other dignitaries
Lounge 2 (Sangam 2) Upper Ground Floor	For Members of Parliament & other dignitaries
MP Dining Room First Floor	For Members of Parliament only
Guest Dining Room First Floor	For Guests of Members of Parliament
Media & Staff Dining Room First Floor	Media Persons / Staff

In view of the function to be held in Central Hall on 19 September, 2023, Catering Services will not be rendered in the Central Hall.

The other Catering Units in Parliament Library Building and Parliament House Annexe and the Staff Dining will run as per schedule in the existing Parliament House.

Tea Board/Coffee Board will also render their services in new building of Parliament, Media Centre (North Utility Building) in addition to the services in existing Parliament House.

Hon'ble Members may kindly see for information and avail the services.

Correction of Speeches by Members

In the wake of COVID-19 pandemic, and also to achieve the objective of paperless Parliament, Hon. Members were earlier requested to access their speeches from Lok Sabha Website <https://sansad.in/ls> → „Business“ → „Debates“ → „Uncorrected Debates“ of a particular day and print them for confirmation and correction of inaccuracies, if any, which might have occurred in the process of reporting. **Hon. Members were also requested to make legible corrections in ink, if any, and then send duly signed scanned copy of the same to the Editorial Branch by email at: editorial.ls@sansad.nic.in** This practice of receiving

correction in speeches by Member will continue, however, hard copies of such corrections will also be accepted in the Editorial Branch. **Hence, Hon. Members including Hon. Ministers are requested to send duly signed and corrected transcript of their speeches to Editorial Branch, Room No. 510, Parliament House Annexe, New Delhi.**

As per rules, the following may please be kept in view that only minor corrections, namely, those in respect of grammatical errors, misreporting of quotations, figures, names etc. are permissible. Improvement of literary form or altering substance by additions, copious substitution or deletions are not admissible. Hon. Members including Hon. Ministers are, therefore, requested to make only the said permissible corrections to ensure their correct incorporation in the final edited version of Debates. Please ensure that the proposed corrections are legible.

Kind co-operation of the Hon'ble Members is solicited.

No. 7416

Editorial Branch

Permission for Reproduction of Material from Lok Sabha Debates

Kind attention of Hon. Members is invited to Rule 379 of the Rules of Procedure and Conduct of Business in Lok Sabha which, *inter alia*, states that full report of the proceedings of the House would be published under the directions of the Speaker. Similarly, Rule 382 (1) provides that the Speaker may authorize printing, publication, distribution and sale of any paper, document or report in connection with the business of the House. The copyright of Lok Sabha Debates vests in the Hon. Speaker. As such permission of Hon. Speaker is required for reproduction of any material from the Lok Sabha Debates under the Copyright Act.

Hon. Members are requested that they may seek prior permission of the Hon. Speaker whenever they intend to publish any material from the Lok Sabha Debates. Editorial Branch of the Secretariat processes the cases relating to the grant of permission for reproduction of material from Lok Sabha Debates.

Kind co-operation of the Hon. Members is solicited.

No. 7417

Editorial Branch

Constituent Assembly Debates (English and Hindi Versions)

Hon. Members are informed that reprinted sets of Constituent Assembly Debates are available in English and Hindi. The English Version set is in the form of five Books (Book Nos. 1 to 5) and Hindi Version set is in form of eight Books (Book Nos. 1 to 8).

Only a complete set of these Debates can be purchased. Debate(s) of particular day(s) is/are not available for sale. The price of one set of C.A. Debates is Rs. 4000/-. However, a rebate of 25 per cent will be allowed to Hon. Members of Parliament on purchase of only one set each for his/her personal use.